

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 196 of 2015 & IA 335 of 2015**  
**Appeal No. 186 of 2015 & IA 318 of 2015**

**And**  
**O.P No.1 of 2015**

**Dated** : **15<sup>th</sup> March, 2016**

**Present** : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**Appeal No. 196 of 2015 & IA 335 of 2015**

**BSES Rajdhani Power Ltd & Anr.** ... **Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission** ... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Prashant Bezboruah for DERC

**Appeal No. 186 of 2015 & IA 318 of 2015**

**Tata Power Delhi Distribution Ltd.** ... **Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission** ... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.  
Mr. Alok Shanker, Mr. Anurag Bansal  
Mr. Nayantara Pandey  
Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Prashant Bezboruah for DERC

**O.P No.1 of 2015**

**Tata Power Delhi Distribution Ltd.** ... **Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission** ... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.  
Mr. Anjani Kumar Singh  
Mr. Alok Shakar,  
Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Prashant Bezboruah for DERC  
Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza for Intervener

**ORDER**

We have heard Mr. Gopal Jain, learned senior counsel for the Appellant in OP No.1 of 2015 for some time. Post the matter for remaining arguments in all the connected appeals on **23<sup>rd</sup> and 28<sup>th</sup> March, 2016.**

**(T. Munikrishnaiah)**  
**Technical Member**  
*vt/kt*

**(Justice Surendra Kumar)**  
**Judicial Member**